#### GOVERNMENTOF INDIA MINISTRYOF FINANCE DEPARTMENTOF FINANCIALSERVICES

# LOK SABHA UNSTARREDQUESTIONNO: **1663**TO BE ANSWEREDON THE 27<sup>th</sup> JULY,2018/SHRAVANAO5, 1940 (SAKA)

#### QUESTION MONITORINGOF NPA ACCOUNT

### 1663: SHRISANTOSHKUMAR: SHRI CHHOTE LAL:

Willthe Ministerof FINANCEbe pleased to state:

- (a) the existing mechanism to review the performance of Public Sector Banks (PSBs) particularly with regard to Non-Performing Assets (NPAs) along with the details of performance of each Bank during the last four years;
- (b) whether the Government feels that existing mechanism was inadequate and if so, whether the Government is considering fresh initiative sto improve the performance of all PSBs and regain investors confidence;
- (c) whether the Government/RBI monitors NPA account status in PSBs on monthly/weeklybasis, if so, the details of nodal agency and officers, Bank, State /UT-wiseincludingBihar; if not, the reasons therefor; and
- (d) the detailed list of the top twenty NPA accounts along with wilful defaulters list. Bank, State/UT-wiseincludingBihar?

#### **ANSWER**

# To be answered by THE MINISTER OF STATEIN THE MINISTRY OF FINANCE (SHRI SHIV PRATAPSHUKLA)

(a) and (b): Financial performance of banks is reflected in their annual financia statements. As per existing mechanism, under various applicable laws, all banks including Public Sector Banks (PSBs) are required to have their annual financial statements (which include details of NPAs) approved by their Board of Directors, disclose the same to stock exchanges, furnish copy thereof to the Reserve Bank of India (RBI), and present these at the annual general meeting of their shareholders for approval and adoption after discussion. As part of this mechanism, the bank's Board and shareholders discuss and review the bank's performance and, in addition, markets and the regulator also take note of the performance. This mechanism is in line with practice in other countries as well. The annual financial statements of all PSBs are available on the website of Bombay Stock Exchange (https://www.bseindia.com/) besides on the websites of respective banks Bank-wise details of the gross NPA ratios of PSBs at the end of each of the last four financial years, as per RBI data, are at Annexure.

Governmenthas adopted a comprehensive approach for enabling PSBs to improve their performance. NPAs of banks have been recognised transparently, banks have made up-front provisioning for the same, recapitalisation has been done to strengthen banks, a PSB Reforms Agenda is under implementation for systemic improvements in banks, and recovery ecosystem has been made clean and more effective through the Insolvency and Bankruptcy Code and amendments to recovery laws.

- (c): RBI has apprised that its circular stipulates that lenders shall report to the Centra Repositoryof Information Large Credits (which is maintained by RBI), all borrowe entities in default with aggregate exposure of Rs. 5 crore and above, on a weeklybasis. RBI's Department of Banking Supervision is the nodal department for the same, across banks and States / Unionterritories including Bihar.
- (d): With regard to the list of the top twentyNPA accounts and wilfuldefaulterlist, RBI has informed that under the provisions of section 45E of the Reserve Bank of India Act. 1934, RBI is prohibited from disclosing credit information. Section 45E provides that credit information submitted by a bank shall be treated as confidential and not be published or otherwise disclosed.

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#### Annexure

### Lok Sabha Unstarred Question no. 1663, for27.7.2018 Gross Non-Performing Asset ratios of Public Sector Banks

Amountsin crore Rupees

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S. No.	Bank	As on	As on	As on	As on
		31.3.2015	31.3.2016	31.3.2017	31.3.2018
1	AllahabadBank	5.46	9.76	13.09	15.96
2	AndhraBank	5.31	8.39	12.25	17.09
3	Bank of Baroda	3.72	9.99	10.46	12.26

4	Bank of India	5.55		13.22	16.58
5	Bank of Maharashtra	6.33	9.34	16.93	19.48
6	CanaraBank	3.89	9.40	9.63	11.84
7	CentralBank of India	6.09	11.95	17.81	21.48
8	CorporationBank	4.81	9.98	11.70	17.35
9	Dena Bank	5.45	9.98	16.27	22.04
10	IDBI Bank Limited	5.88	10.98	21.25	27.95
11	Indian Bank	4.40	6.66	7.47	7.37
12	Indian Overseas Bank	8.33	17.40	22.39	25.28
13	OrientalBank of Commerce	5.18	9.57	13.73	17.63
14	Punjab & Sind Bank	4.76	6.48	10.45	11.19
15	Punjab National Bank	6.55	12.90	12.53	18.38
16	SyndicateBank	3.13	6.70	8.50	11.53
17	UCO Bank	6.71	15.43	17.12	24.64
18	UnionBank of India	4.96	8.70	10.85	15.73
19	UnitedBank ofIndia	9.49	13.26	15.53	24.10
20	VijayaBank	2.79	6.64	6.59	6.34
21	State Bank of India (SBI)	4.25	6.50	6.90	10.91
22	State Bank of Bikaner& Jaipur	4.14	4.82	15.52	Merged withSBI
23	State Bank of Hyderabad	4.59	5.75	20.77	
24	State Bank of Mysore	4.01	6.56	25.68	
25	State Bank of Patiala	5.41	7.87	23.15	
26	State Bank of Travancore	3.37	4.78	16.79	
27	BhartiyaMahilaBank	0.00	0.22	9.54	

Source: RBI, global operations (Mar-2018 provisional data)
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